

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 89(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt.Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY

M/s Smt. Smiti Golyan

V/s.

M/s. Gallus Chattles Pvt LTd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ms. Ranjana Roy		} for petitioners	<u>Brijesh Kapoor</u>
2.	Ms. Vasudha Sen			
3.	Mr. Abhay Pratap Singh			
4.	Ms. Brijesh Kapoor			
5.	Sarwar Kazi	Adv	} Respondents	<u>Sarwar Kazi</u>
6.	Mr. Virender Ganda	Sr. Adv		
7.	Takshim Khan	Adv.		

Order

For orders see order in CP 27(ND)/2015